

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

No.1/Judicial/Misc./TDSAT/2012

Dated: 18<sup>th</sup> November, 2019

**NOTICE**

The matters listed before Registrar Court on 08.11.2019 shall be taken up before the Registrar Court on 25.11.2019. Matters listed under the heading for evidence on the above said date shall also be listed on 25.11.2019, under the heading "Directions" as also for assigning fresh date for evidence.

It is further informed that the cases bearing No. B.P. No. 477 of 2018 & B P No. 268 of 2018 those were listed before the Registrar Court under the heading framing of Issues on 01.10.2019 & 22.10.2019 shall also be again listed on 29.11.2019 for framing of Issues, afresh.

  
Rajesh Pant  
Desk Officer

1. Notice Board.
2. TDSAT Website.
3. PPS/Court Master.

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

No.1/Judicial/Misc./TDSAT/2012

Dated: 18<sup>th</sup> November, 2019

**NOTICE**

The matters listed before Registrar Court on 13.11.2019 & 14.11.2019 shall be taken up before the Registrar Court on 28.11.2019 & 29.11.2019, respectively. Matters listed under the heading for evidence on the above said dates shall also be listed on 28.11.2019 & 29.11.2019, respectively under the heading "Directions" for assigning fresh dates for evidence.



Rajesh Pant  
Desk Officer

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